

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3914  
TO BE ANSWERED ON 10 .08.2017**

**PENSION TO DESTITUTE AND UNMARRIED WOMEN**

**3914. SHRI BODHSINGH BHAGAT:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether destitute and unmarried women who are above 50 years of age will be included in Indira Gandhi National Widow Pension Scheme (IGNWPS);
- (b) if so, the time by which they are likely to be included in the said scheme; and
- (c) if not, the reasons therefor?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI RAM KRIPAL YADAV)**

(a) to (c): No Madam, at present there is no proposal to include destitute and unmarried women who are above 50 years of age under Indira Gandhi National Widow Pension Scheme (IGNWPS) as the scheme is a welfare scheme and is targeted to extend benefits only to the widows of 40 years plus age belonging to Below Poverty Line(BPL) Category.

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